

12.05 hrs.

ASSENT TO BILLS

SECRETARY : Sir, I lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following two bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 31st March, 1983 :—

1. The Delhi Municipal Corporation (Amendment) Bill, 1983.
2. The Delhi Administration (Amendment) Bill, 1983.

PUBLIC ACCOUNTS COMMITTEE

Hundred and Thirty-ninth, Hundred and forty-third, Hundred and Forty-fourth, Hundred and Thirty-fourth, Hundred and Thirty-Sixth, Hundred and Thirty-Seventh and Hundred and Thirty-eighth Reports

SHRI SATISH AGARWAL (Jaipur) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :

- (1) Hundred and Thirty-ninth Report on Procurement and utilisation of 10-ton chassis and vehicles built thereon.
- (2) Hundred and Forty-third Report on variations between budget estimates and actuals.
- (3) Hundred and Forty-fourth Report on Irregular exemptions and reliefs and Wealth escaping assessment.
- (4) Hundred and Thirty-fourth Report on Action Taken on Sixty-fourth Report of the Committee regarding Expansion of Srinagar Telephone Exchange and arrears of Telephone Revenue.

(5) Hundred and Thirty-sixth Report on Action taken on Seventy-third Report of the Committee regarding Remodelling of Mughalsarai Marshalling Yard.

(6) Hundred and Thirty-seventh Report on Action Taken on Ninety-seventh Report of the Committee regarding Kandla Port Trust.

(7) Hundred and Thirty-eight Report on Action Taken on Eighty-seventh Report of the Committee regarding Replacement of a Basic Trainer Aircraft.

ESTIMATES COMMITTEE

Forty-sixth and Forty-seventh Reports and Minutes

SHRI GIRDHARI LAL VYAS (Bhilwara) : I beg to present the following Reports and Minutes (Hindi and English versions) of the Estimates Committee :—

- (i) Forty-sixth Report on the Ministry of Commerce (Department of Textile)—Textile Commissioner's Organisation, and Minutes of the sittings of the Committee relating thereto.
- (ii) Forty-seventh Report on the Ministry of Defence (Department of Defence)—Cantonments, and Minutes of the sittings of Sub-Committee on Defence/Committee relating thereto.

12.03 hrs.

JUTE MANUFACTURES CESS BILL*

THE MINISTER OF COMMERCE AND SUPPLY (SHRI VISHWANATH PRATAP SINGH) : I beg to move for leave to introduce a Bill to provide for the supply and collection, by way of cess,

*Published in Gazette of India extra-ordinary, part II, section 2 dt. 22-4-1983.